

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5191
ANSWERED ON:05.09.2011
CONTAMINATION OF RIVERS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken samples of river waters and tested the quality and level of contamination in it;
- (b) if so, the names of the rivers in the water of which contamination has crossed the dangerous level during the last three years;
- (c) the action taken by the Government against the companies discharging their waste into the rivers during the last three years; and
- (d) the outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Central Pollution Control Board (CPCB) along with State Pollution Control Boards (SPCBs), is monitoring water quality of rivers at 1085 locations covering 383 rivers in terms of Dissolved Oxygen, Bio-chemical Oxygen Demand (BOD) and Fecal Coliforms etc. Based on BOD levels, 150 polluted river stretches on 121 rivers in the country have been identified by CPCB. Details of polluted stretches and rivers are at Annexure.

(c) & (d) CPCB and State Pollution Control Boards have identified 1162 industrial units discharging their effluents into rivers and lakes. As reported by CPCB, 792 units have provided requisite pollution control facilities and are complying with the prescribed standards. 170 industries are closed. Remaining 200 units have not provided requisite facilities. These units have been instructed by the respective SPCBs to comply with the provisions of the Water Act, 1974 and the Environment (Protection) Act, 1986.